IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

ORIGINAL APPLICATION NO.864/97 DATE OF ORDER: 15-7-97.

Between :-L.R.Sundar

... Applicant

And

- Dy.Financial Adviser & Chief Accounts Officer, (General), SC Rlys, Rail Nilaym, Sec'bad.
- 2. Chief Cashier,
 O/o Chief Cashier's Office,
 SC Rlys, Rail Nilayam, Sec'bad.
- 3. Sri M.Prabhakara Rao
- 4. Sri G.Narasimha
- 5. Sri A.Srinivasa Rao

... Respondents

Counsel for the Applicant : Shri P.Krishna Reddy

Counsel for the Respondents: Shri K.Siva Reddy, SC for Rlys

CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

THE HON BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)

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(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

Heard Smt.P.Sarad-a for Shri P.Krishna Reddy, counsel for the applicant and Sri K.Siva Reddy, standing counsel for the Respondents. Both the learned counsel submitted elaborate arguments in support of their respective submissions.

- 2. It is noticed that the grievance is basically about the syllabus in an examination in a highly specialised

 The nature of job. We are therefore neither called upon nor feel competent to decide the question of relevance of irrelevance of the selub the prescribed questions vis-a-vis syllabus. This is a matter to be decided by the authorities specialising in the subject. It is also noticed that applicant has not submitted any representation to in this regard. The Department, Even Annexure-II, which is reported to have been submitted by concerned Union, is stated not to have been received by the Respondents as clarified by Sri K.Siva Reddy.
- 3. Be that as it may, this is a matter essentially for the authorities to resolve on merits. The applicant is therefore free to submit a representation to the Finaicial Adviser & Chief Accounts Officer, SC Railway, within one week from today. If such a representation is received, the said authority shall and have the case examined, dispose it of within 2 weeks from the date of receipt of such a representation in his office. It is further directed that in case all the 8 posts mentioned in and Annexure-III to the OA are proposed to be filled up if suitable

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candidates are selected against all these posts, the candidate who may be selected against the 6th post of OC may be intimated that his selection will be subject to the decision to be taken by the FA & CAO on the applicant's representation.

Thus the O.A. is disposed of. No order as to costs.

(B.S.JAI PARAMESHWAR)

Member (J)

(H.RAJENDRA PRASAD) Member (A)

15.797

Dated: 15th July, 1997. Dictated in Open Court.

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Repetty Resubten (5) CC

O.A. 864/97.

TO

- 1. The Deputy Financial Adviser & Chief Accounts Officer, (General) SC Rlys, Railnilayam, Secunderabad.
- The Chief Cashier,
 O/o the Chief Cashier's Office,
 SC Rlys, Railnilayam, Secunderabad.
- 3. One copy to Mr.P.Krishna Reddym Advocate, CAT.Hyd.
- 4. One copy to Mr.K. SivaReddy, SC for Rlys. CAT. Hyd.
- 5. One copy to MHRP.M(A) CAT.Hyd.
- 6. One copy to D.R.(A) CAT.Hyd.
- 7. One spare copy.

pvm

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COMPAREL BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

THE HON BLE MR.JUSTICE

VICE-CHAIRMAN

and

The wow ble Mr. H. RAJENDRA PRASAD: M(A)
The wow ble Mr. B. S Jaipanameswan! M (1)

Dated: 15-) -1997

OFFICE JUDGMENT

M.A./R.A./C.A.No.

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O.A.No.

T.A.No.

864/9.

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Admitted and Interim directions Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशांसनिक क्षेत्रिकरूम Cantral Administrative गिर्मामानी हैंदराबाद न्यायपीट गिर DBRABAD BENCH

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SIM FAITH /TAPPAL SECTION